GOVERNMENT OF INDIA MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA UNSTARRED QUESTION NO. 1152 TO BE ANSWERED ON 28.06.2019

Animal-Human Conflicts

1152. SHRI ANTO ANTONY:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether the Government has any statistics regarding number of animal-human conflicts reported in the country;
- (b) if so, the details thereof indicating the number of people who lost their lives during the last five years, year and State wise;
- (c) the major steps taken by the Government to avoid such incidents;
- (d) whether the Government has given any compensation to the victims of animal-human conflicts; and
- (e) if so, the details of such assistance provided by the Government during the last five years, year and State-wise?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI BABUL SUPRIYO)

- (a) & (b) The management of forest and wildlife is the responsibility of concerned State Governments and incidence of animal-human conflicts are reported in various parts of the country from time to time. However, the details of people lost their lives by elephant and tiger are given at **Annexure-I&II** and deaths due to other wild animals are not collated by the Ministry.
- (c) The major steps taken by the Government to avoid such incidents are as follows:
 - i. A scheme to Augment Fodder & Water in Protected Areas/Forest Areas for augmenting the availability of forage and water for wild herbivores in Protected Areas (PAs)/Forests where poor habitat is known as the cause of significant human-wildlife conflict has been initiated by the Ministry.
 - ii. Ministry through its Centrally Sponsored Schemes (CSS) namely 'Project Tiger', 'Project Elephant' and 'Integrated Development of Wildlife Habitats (IDWH)' provides funds to States and UTs for carrying various activities for habitat improvement works namely restoration of natural water bodies, creation of artificial ponds, waterholes, augmenting food/fodder sources at various places within Protected Areas to minimize the human animal conflict.

- iii. A network of Protected Areas namely viz., National Park, Sanctuaries, Conservation Reserves and Community Reserves covering important wildlife habitat have been created all over the country under the provisions of the Wild Life (Protection) Act, 1972 to conserve wild animals and their habitats.
- iv. Construction/erecting of physical barriers, such as barbed wire fence, solar powered electric fence, bio-fencing using cactus, boundary wall etc. to prevent the entry of wild animals into crop field.
- v. The Ministry has approved a project for undertaking 'Immuno-contraceptive measures' for population management of wild animals.
- vi. The Ministry has issued guidelines in context of human-wildlife conflict to the Chief Wildlife Wardens of all the State Governments/Union Territory Administrations dated 24th December, 2014 and 1st June, 2015.
- vii. The National Tiger Conservation Authority has issued the following two Standard Operating Procedures (SOPs) to minimize conflict with humans:-
 - > SOP to deal with "emergency arising due to straying of tigers in human dominated landscapes".
 - ➤ SOP to deal with "tiger depredation on livestock".
- viii. To mitigate wildlife conflict along the linear infrastructures like rail tracks, roads/highways and power transmission lines passing through the Protected Areas and other wildlife rich areas, Standing Committee of National Board for Wildlife has recommended that all linear infrastructure development Agencies, shall submit wild animals passage plan based on the WII Guideline "Eco-Friendly Measures to Mitigate Impacts of linear infrastructure on Wildlife". These guideline suggest for modification in the designs of the linear infrastructures by way of providing eco-friendly structure which will ensure safe movement of wildlife across these linear infrastructures.
 - ix. Periodic awareness campaigns to sensitize guide and advise the general public on man-animal conflict, including dissemination of information through various forms of media.
- (d) & (e) The Ministry provides financial assistance to State/Union Territory Governments under the Centrally Sponsored Schemes of 'Integrated Development of Wildlife Habitats', 'Project Tiger' and 'Project Elephant' for management of wildlife and its habitats. This assistance also includes compensation for depredation by wild animals including cattle lifting, crop damage, loss of life and property. The details of financial assistance released to the State/UT under these schemes during last five years are given in the Annexure –III, IV and V.

Annexure-I
HUMAN DEATHS CAUSED BY ELEPHANTS DURING LAST FIVE YEARS

S. No.	Zones	State	2014-15	2015-16	2016-17	2017-18	2018-19 (Upto 31.03.2019)
1	SZ	Andhra Pradesh	2	0	2	6	7
2	NE	Arunachal Pradesh	1	1	NR	NR	0
3	NE	Assam	54	31	91	72	86
4	ER	Chhattisgarh	32	53	74	74	56
5	ER	Jharkhand	53	66	59	84	87
6	SZ	Karnataka	53	47	49	22	NR
7	SZ	Kerala	20	6	33	15	27
8	SZ	Maharashtra	3	1	0	0	56
9	NE	Meghalaya	5	6	5	7	3
10	NE	Nagaland	1	1	1	0	1
11	ER	Odisha	65	89	66	105	72
12	SZ	Tamil Nadu	31	49	43	49	47
13	NE	Tripura	1	0	2	0	0
14	NZ	Uttar Pradesh	1	0	3	1	0
15	NZ	Uttarakhand	7	7	4	NR	NR
16	NE	West Bengal	89	112	84	66	52
Total			418	469	516	501	494

Annexure -II

THE NUMBER OF PEOPLE LOST THEIR LIVES BY TIGER-HUMAN CONFLICT DURING THE LAST 5 YEARS

S. No.	State	2014	2015	2016	2017	2018
1	Andhra Pradesh	0	0	0	0	0
2	Arunachal Pradesh	0	0	0	0	0
3	Assam	1	0	1	1	1
4	Bihar	0	0	0	0	0
5	Chhattisgarh	0	0	0	0	0
6	Jharkhand	0	0	0	0	0
7	Karnataka	1	2	0	0	1
8	Kerala	0	3	0	0	0
9	Madhya Pradesh	12	8	10	5	2
10	Maharashtra	13	7	19	7	0
11	Mizoram	0	0	0	0	0
12	Odisha	0	0	0	0	2
13	Rajasthan	0	1	0	0	2
14	Tamil Nadu	3	1	1	0	0
15	Telangana	0	0	0	0	0
16	Uttar Pradesh	2	1	15	19	5
17	Uttarakhand	3	1	2	0	1
18	West Bengal	12	18	14	12	15
	Year wise total	47	42	62	44	29

Annexure-III

ASSISTANCE PROVIDED FOR COMPENSATION FOR DEATH IN CONFLICT EVENTS, AS INFORMED BY STATE GOVERNMENT UNDER THE SCHEME OF PROJECT TIGER

(Rs. in lakhs)

S. No.	State	2014	2015	2016	2017	2018
1	Andhra Pradesh	0.00	0.00	0.00	0.00	0.00
2	Arunachal Pradesh	0.00	0.00	0.00	0.00	0.00
3	Assam	3.00	0.00	4.00	0.00	0.00
4	Bihar	0.00	0.00	0.00	0.00	0.00
5	Chhattisgarh	0.00	0.00	0.00	0.00	0.00
6	Jharkhand	0.00	0.00	0.00	0.00	0.00
7	Karnataka	5.00	10.00	0.00	0.00	15.00
8	Kerala	0.00	16.00	0.00	0.00	0.00
9	Madhya Pradesh	12.00	13.45	27.00	20.00	12.08
10	Maharashtra	60.00	45.00	128.00	3.20	0.00
11	Mizoram	0.00	0.00	0.00	0.00	0.00
12	Odisha	0.00	0.00	0.00	0.00	0.80
13	Rajasthan	0.00	2.00	0.00	0.00	8.00
14	Tamil Nadu	9.00	3.00	3.00	0.00	0.00
15	Telangana	0.00	0.00	0.00	0.00	0.00
16	Uttar Pradesh	15.00	0.00	60.00	50.00	14.00
17	Uttarakhand	9.00	3.00	6.00	0.00	3.00
18	West Bengal	0.00	10.00	10.00	7.50	2.50
	Total	113.00	102.45	238.00	80.70	55.38

STATE WISE FUND RELEASED UNDER CENTRAL SPONSORED SCHEME (CSS) OF PROJECT ELEPHANT

(Amount Rs. in Lakh)

Sl. No	State/UTs	2016-17	2017-18	2018-19	2019-20
1	Andhra Pradesh	13.62282	17.394	29.016	
2	Arunachal Pr.	100.062	118.8504	-	
3	Assam	275.6668	-	354.35103	
4	Chhattisgarh	61.1624	48.00	65.28	
5	Jharkhand	95.7704	105.5184	116.4636	131.586
6	Karnataka	254.80	355.5484	353.91401	
7	Kerala	429.8712	482.55	466.69	
8	Maharashtra	14.335	27.00	46.536	
9	Meghalaya	130.266	162.849	217.8792	37.44
10	Nagaland	20.3143	25.20	141.219	213.9498
11	Odisha	284.0342	124.8382	197.28	
12	Tamil Nadu	25.80	291.92	383.106	
13	Tripura	22.464	10.08	43.92	
14	Uttar Pradesh	14.174	30.672	20.244	37.74
15	Uttarakhand	175.4576	341.563	192.168	150.12
16	West Bengal	101.45	79.93022	83.94	
17	Haryana	-	17.76	8.385	13.44
18	Bihar	16.2904	154.40	165.32376	57.02752
19	Rajasthan	15.84	14.454	12.6596	35.28
20	Punjab	1.825	-	-	
21	Madhya Pradesh	6.8442	-	4.7578	
22	Manipur	-	10.80	9.072	
	Total	2060.05032	2419.32762	2912.205	676.58332

Annexure-V

<u>DETAILS OF FUNDS RELEASED TO STATE/ UT GOVERNMENTS UNDER CSS-'DEVELOPMENT OF WILDLIFE HABITATS' DURING LAST FIVE YEARS</u>

Rs. in lakhs)

S. No.	Name of States/UTs	2014-15	2015-16	2016-17	2017-18	2018-19
1	A& N Islands	00	100.00	118.49	141.93486	191.00
2	Andhra Pradesh	63.31	0	0	0	75.00
3	Arunachal Pradesh	00	304.02	256.8107	269.9348	344.42
4	Assam	149.11	87.10	0	275.827	265.32
5	Bihar	85.249	108.011	100.576	322.67435	749.00
6	Chandigarh	0	0	26.06514	26.06514	0
7	Chhattisgarh	482.087	213.409	278.9453	435.01469	350.61
8	Goa	00	00	0	85.99383	0
9	Gujarat	634.94	395.798	497.604	558.52	2232.00
10	Haryana	14.71	99.33	124.6572	181.4448	155.00
11	Himachal Pradesh	430.345	431.837	280.31	237.4107	370.30
12	Jammu & Kashmir	506.761	354.00	336.50626	577.9151	492.43
13	Jharkhand	101.12	18.62	0	95.607	50.51
14	Karnataka	483.7769	262.13	325.52	427.89	653.00
15	Kerala	818.491	967.386	1928.42	900.834	1293.40
16	Madhya Pradesh	371.354	394.565	322.265	1379.488	912.20
17	Maharashtra	402.723	277.94	497.35	808.0555	1031.20
18	Manipur	129.192	248.919	340.032	425.6644	405.60
19	Meghalaya	44.87	38.3902	55.23	114.061	312.00
20	Mizoram	131.54134	94.55	1234.95	487.44544	430.00
21	Nagaland	85.155	235.48	357.846	565.871	882.20
22	Odisha	350.3229	246.8365	279.65	342.93705	499.00
23	Rajasthan	367.296	314.788	453.87878	622.4216	585.00
24	Sikkim	169.15643	290.32635	145.52	202.154	394.00
25	Tamil Nadu	280.626	113.261	0	394.7252	384.10
26	Telangana	0	0	0	157.0833	0
27	Uttar Pradesh	224.899	235.05	250.956	386.968	119.81
28	Uttarakhand	141.116	188.318	545.30576	2979.3618	1764.10
29	West Bengal	108.847	100.934	237.66	657.9924	960.60
30	Puducherry	12.00	00	0	0	0
31	Lakshadweep	0	0	0	6.71	46.30
32	Delhi	0	0	0	0	551.90
	TOTAL	6588.99857	6120.99905	8994.54814	15000.00496	16500.00